

IN THE COURT OF SMALL CAUSES AT MUMBAI

Sub.: Certified copies prepared during the period from 19.07.2021 to 23.07.2021 and ready for delivery.

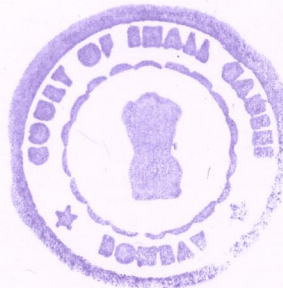
NOTICE

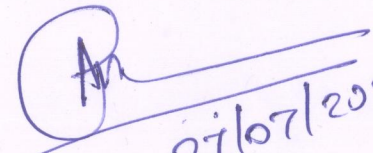
Advocates / Government Pleaders / Litigants are hereby informed that Certified Copies in Suits / Appeals / Revisions / Applications, mentioned in the list below are ready for delivery.

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COURT OF SMALL CAUSES

Date :- 27th July, 2021




27/07/2021

Shri. Atul G. Rane
Addl. Registrar

ready date . Wise 19.07.2021 TO 23.07.2021

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LIST OF READY COPIES

PERIOD FROM 19/07/2021 TO 23/07/2021

SR. NO.	MEMO NO.	SUIT NO.	PARTY'S NAME	COURT NO.	READY DATE
1	3946	LE & C 4/5/08	IGE(INDIA)	7	19/07/21
2	4139	TER 82/2004	B A CHOWLERA	19	19/07/21
3	4134	RAE 320/2021	E V GONSALVES	20	19/07/21
4	4131	RAE 488/2019	J M SHAH	21	19/07/21
5	3993	OBST.NT.1/2014 IN LE/C 260/1987	MOHAMED HAKK	24	19/07/21
6	4133	OBST.NT.267/2009 IN LE/C 743/1986	E.A.GONSALVES	24	19/07/21
7	4137	TE/R 105/2017	JAGTAP & JAGTAP	23	19/07/21
8	3814	LE/C 574/1987	TAPENDRA SINGH	24	19/07/21
9	3947	TE 143/2006	UDAYRAJ NAIK	23	19/07/21
10	4116	MISC. A. 19/18 IN RAD 439/11	B. N. SHUKLA	1	20/07/21
11	4161	APPEAL 2180/97	ARUNA SAVLA	1	20/07/21
12	3846	APPEAL 305/14 IN RAE 1249/07	S. M. HARIDAS	4	20/07/21
13	4099	APPEAL 60/11 IN RAE/R 393/2000	C. M. MEHTA	5	20/07/21
14	4115	LE 65/19	TEJAS MUNJ	6	20/07/21
15	4086	RAE 1030/12	LATA KHARAA	6	20/07/21
16	4059	RAE 572/2019	KHAN AKHTAR	8	20/07/21
17	4060	RAE 573/2019	KHAN AKHTAR	8	20/07/21
18	4053	EXE APPLN 83/21 IN RAE 755/2010	S C POOJARY	10	20/07/21
19	3867	RAE 1535/2016	CLIP & BUILDERS	17	20/07/21
20	3973	RAD 2110/1994	C H MANTRI	19	20/07/21
21	3974	MISC NO 632/2009 IN RAD 2110/94	C H MANTRI	19	20/07/21
22	3962	INT PLED 1071/1998	S B BOBHATE	20	20/07/21
23	3823	RAE 28/2021	NIL KALPESH J NANSI	22	20/07/21
24	4083	EXE 139/20 IN RAE 1070/2007	ANAND G GANDHI	11	22/07/21
25	3830	RAE 2371/1995	KAMLESH PATEL	14	22/07/21
26	4106	MARJI 68/2020 IN RAE 2051/2012	KANGA &CO.	23	22/07/21
27	4071	MARJI 68/2020 IN RAE 2051/2012	KANGA &CO.	23	22/07/21
28	3991	MISC. A. 103/2020 IN RAD 345/2020	VANIT KHOSLA	3	23/07/21

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29	4144	P. APPEAL 118/2007 IN LE/C 738/86	MEHTA & CO.	2	23/07/21
30	4145	APPEAL 197/2012 IN LEC 20/21/81	MEHTA & CO.	2	23/07/21
31	4202	MARJI 321/16 IN RAD 1321/09	REKHA SHINDE	3	23/07/21
32	3787	APPEAL 305/14 IN RAE 1249/07	K. M. AGRAVAL	4	23/07/21
33	4114	RAE 279/21	HARIKRISHNA DAGA	9	23/07/21
34	4175	RAE 810/2007	SHIRINI IRANI	8	23/07/21
35	4089	RAD 1687/03	R.K.PRAJAPATI	7	23/07/21
36	4090	RAD 1687/03	R.K.PRAJAPATI	7	23/07/21
37	4091	LEC 58/19	HEMANT PIKALE	8	23/07/21
38	4109	RAE 1199/2017	MRUDULA GORDHANDA	10	23/07/21
39	3349	RAE 2060/2011	BHARAT P HINDUJA	11	23/07/21
40	2891	EXE APPLN 280/19 IN TE&R 273/2001	S L SINGH	10	23/07/21
41	4132	LE 85/2013	H D ABYANKAR	17	23/07/21
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43	4191	TER 53/165/2001	S G GHARAT	19	23/07/21
44	2672	R/R 1262/3865/1985	H M JAISWAL	21	23/07/21
45	4157	RAE 460/2021	V.R.VORA	22	23/07/21
46	4199	RAE 1998/2012	K.G.TRIPATHI	23	23/07/21
47	3983	EXE APP 120/2021 RAE 1879/2012	VASUDHA NARVEKAR	26	23/07/21
48	4126	L.E./C 27/2021	D.S. SABNIS	25	23/07/21